

- Read : 1. Hon'ble High Court Notification No. A-1201/2021, dated 25.05.2021 in respect of Annual General Transfers of District Judges.
2. District Court, Nanded Office Order dated 03.06.2021.
  3. District Court, Nanded Office Order dated 14.06.2021.
  4. District Court, Nanded Office Order No. Adm/B-2/6325/2021 dated 04.08.2021.
  5. District Court, Nanded Office Order dated 05.08.2021.

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Consequent upon ranking of Judicial Officers at Head Quarter, Nanded in the cadre of District Judge and in modification of earlier orders referred to above so far related with hearing and disposal of criminal matters, the following order is passed, which shall take effect from 14.08.2021 B.N.

**--: OFFICE ORDER :-**

Part-I

All bail applications (regular and anticipatory) and also bail applications filed in pending matters and criminal cases pertaining to offences triable by the Additional Sessions Judge and offences falling under all special enactments (including cases under MOCOCA etc.), which are beyond the jurisdiction of court of Shri R.D. Gadwe, Assistant Sessions Judge, Bhokar being filed in the court of District Judge-1 and Additional Sessions Judge, Bhokar shall be placed before Shri S.E. Bangar, District Judge-2 and Additional Sessions Judge, Nanded for hearing and disposal according to law.

Part-II

This order shall remain in force until further orders.

District Court, Nanded. )  
)  
August 13<sup>th</sup>, 2021. ) Principal District Judge, Nanded.

1/c

Endorsement No. Adm/B-2/ 6592/2021.

C.f.w.cs. to :-

- The District Judge-1 and Addl. Sessions Judge, Bhokar.
- The District Judge-2 and Addl. Sessions Judge, Nanded.
- The District Judge-3 and Addl. Sessions Judge, Nanded.
- The Ad hoc District Judge-1 and Assistant Sessions Judge, Bhokar.
- The Judicial Officers concerned.
- The District Government Pleader, Nanded.
- The President, Bar Association, Nanded / Bhokar.

Copy to :-

- The Registrar / Court Manager, District Court, Nanded.
- The Superintendent, JW, District Court, Nanded.
- The Asstt. Superintendent, C&F / Inspection / STB, District Court, Nanded.

- The Senior Clerk, Criminal Appeal Branches, District Court, Nanded.
- ✓ The DSA, District Court, Nanded with a direction to upload copy of instant order on the web site of this office.
- Copy be affixed on the notice board.

District Court, Nanded. )

August 13<sup>th</sup>, 2021. )

*R. N. Vello*  
Principal District Judge, Nanded.  
I/c

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